GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 1162

TO BE ANSWERED ON 22.12.2017

Forest land

1162. SHRIMATI PRATYUSHA RAJESHWARI SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to State:

- (a) whether diversion of forest land for non-forest use in urban areas, requires prior approval of Central Government and if so, the details thereof;
- (b) the number of such proposals have been received from the State Government of Odisha during the last three years;
- (c) whether Kandhamal, Boudh and Ganjam District are included in the said proposals and if so, the details thereof;
- (d) the number of proposals approved, rejected and pending with Union Government along with the reasons for rejection and pending of those proposals; and
- (e) whether there are any proposals for relaxation of provisions of Forest Conservation Act for Urban Areas and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a) Yes, diversion of forest land for non forestry use in urban areas requires prior approval of central government under Forest (Conservation) Act 1980.
- (b) 134 proposals have been received from the State Government of Odisha during the last three years
- (c) & (d) the details are annexed at annexure –I & II.
- (e) No.

	ANNEXURE-I							
List of proposals received from Kandhamal, Boudh and Ganjam districts of Odhisa for diversion of forest land under FC Act, 1980 during the last three years (2014-2017)								
S. No.	File No	Proposal Name	District	Category	Area Applied (in ha.)			

1	5- ORA253/2015- BHU	Proposal for Diversion of 98.632 ha of forest land for construction of 765 kV double circuit transmission line from Angul Pooling Station to Srikakulam Pooling Station.	Ganjam	Transmission Line	98.632
2	5- ORA253/2015- BHU	RA253/2015- land for construction of 765 kV double Ganjam Ganjam		Transmission Line	98.632
3	5- ORB295/2016- BHU	Tata Steel Special Economic Zone at Gopalpur in Ganjam District, Odisha.		Industry	3.792
4	5- ORB318/2017- BHU	PARADIP HYDERABAD PIPELINE	Ganjam	Others	2.8046
5	5- ORB273/2016- BHU	Widening and strengthening of existing SL/IL to double lane Lane with paved shoulder from 140/900 to 162/01 km of NH-57 in Boudh District.	Boudh	Road	3.544
6	5- ORB318/2017- BHU	Paradip Hyderabad Pipeline	Ganjam	Others	2.8046

ANNEXURE-II								
Details of proposals received from the State Government of Odhisa for diversion of forest land under FC Act, 1980 during the last three years (2014-2017)								
S. No.	Year	Total Proposals received	Approved	Rejected	Pending with Union/State Govt.			
					Pending with Ministry	Pending with State Govt.		
1	2014	31	13	1	2	15		
2	2015	36	5	1	0	30		
3	2016	46	2	0	8	36		
4	2017	21	0	0	1	20		
Grand Total		134	20	2	11	101		